

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION No. 745
TO BE ANSWERED ON 8TH DECEMBER, 2023

Allocation of funds under PMMSY in Goa

745. Shri Sadanand Shet Tanawde:

Will the Minister of *FISHERIES, ANIMAL HUSBANDRY AND DAIRYING* be pleased to state:

- (a) the details of funds allocated for Pradhan Mantri Matsya Sampada Yojana (PMMSY) for ecologically healthy and socially inclusive development of the fisheries sector in Goa;
- (b) the details of fish productivity per hectare in Goa;
- (c) the details of schemes adopted to provide social and economic security to fish farmers in Goa; and
- (d) the details of funds allocation for Goa since the inception of the Yojana, year-wise?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India through its schemes has been taking various steps towards ecologically healthy and socially inclusive development of fisheries in all States/Union Territories including Goa. The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented by the Department *inter-alia* envisages support for boats and nets to traditional fishermen, support for communication/tracking devices, providing sea-safety kits, insurance cover to fishers, support for acquisition of deep-sea fishing vessels, alternative/additional livelihood activities like seaweed culture & bivalve culture, training & skill development, support towards cold-chain and marketing facilities. Further, under PMMSY financial assistance is provided at the rate of 60% to Scheduled Caste/Scheduled Tribe Beneficiaries and Women instead of 40% encouraging their active participation in the sector. A total fund of Rs.310.00 crore with central fund of Rs.120.00 crore has been envisaged for development of fisheries in Goa under PMMSY.

In addition, PMMSY also envisages installation of artificial reefs, ranching programmes towards sustainability of fish stocks. Besides, Department of Fisheries, GoI is also implementing uniform fishing ban during the monsoon period in the Indian Exclusive Economic Zone (EEZ) beyond territorial waters, effective in all Coastal States/UTs including Goa primarily aimed at conserving and effectively managing fishery resources, as well as ensuring sea safety. During the ban period, financial assistance is also provided by the Department towards livelihood and nutritional support for socio-economically backward active traditional fisher's families. The Department of Fisheries, Government of India, during last 3 years (2020-21 to 2022-23) and current financial year (2023-24) has provided livelihood and nutritional support to about 5.96 lakh fishers annually in the country during fish ban/lean period.

(b): Government of Goa has reported fish productivity of 3-4 tonnes/ hectare in Goa.

(c): The Department of Fisheries, Government of India is implementing a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an investment of Rs. 20,050 crore for a period of 5 years with effect from Financial Year 2020-21 to 2024-25 for holistic development of fisheries and providing social economic security for fishers/fish farmers is at the core of the scheme. Under PMMSY during last three years (2020-21 to 2022-23) and the current year (2023-24), Department of Fisheries, Government of India has accorded approvals to the fisheries developmental proposals of Government of Goa amounting to Rs.107.95 crore.

The activities approved to Goa *inter-alia* include activities towards social and economic security of fishers and fish farmers such as; construction of new ponds for aquaculture, technology infused high income generating activities like Re-circulatory Aquaculture System (RAS), Installation of cages in reservoirs, ornamental fisheries, fish feed mills, bivalve cultivation, acquisition of deep sea fishing vessels for traditional fishermen, up gradation of existing fishing vessels for export competency, supply of boats and nets for traditional fishermen, construction of cold storages & Ice plants, cold chain facilities including transport vehicles, wholesale fish market, retail markets, fish kiosks, Sagarmitras & Artificial Reefs for sustainability of fish stocks.

Besides, facility of Kisan Credit Card (KCC) facility has been also extended to fishers and fish farmers to help them to meet their working capital needs. So far, a total of 1,69,476 KCCs have been issued which includes 52 KCC cards issued for Goa. In addition, Department of Fisheries, Government of India, under Fisheries and Aquaculture Infrastructure Development Fund (FIDF) has also accorded approval to the proposal of Government of Goa amounting to Rs.6.41 crore.

(d): Details of year-wise funds allocated to Goa under PMMSY

Rs. In crore

Sl.No	Year	Funds allocated
1	2020-21	41.46
2	2021-22	43.57
3	2022-23	13.44
4	2023-24	8.93
